



File No. 10/03/2024-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 22nd February 2024

ORDER

Hon'ble Member (T) Shri Sanjiv Dutt is on leave from 26.02.2024 to 01.03.2024.

There shall be Special Bench at Mumbai from 26.02.2024 to 01.03.2024 to attend to matters listed before Hon'ble Member (J) Shri KR Saji Kumar and Hon'ble Member (T) Shri Sanjiv Dutt. The Special Bench shall comprise of:

Special Bench at NCLT, Mumbai- Court No. VI

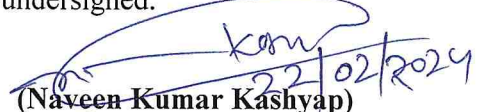
1. Hon'ble Member (J) Shri KR Saji Kumar
2. Hon'ble Member (T) Smt. Madhu Sinha

Hon'ble Member (T) Smt. Madhu Sinha shall first take up the matters of their own Division Bench (NCLT Mumbai Court No. V) and then attend the matters of Special Bench (Mumbai Court No. VI) as per Hon'ble Member's convenience.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

Any inadvertent error may be brought to the attention of the undersigned.

This issues with the approval of Hon'ble President, NCLT.


(Naveen Kumar Kashyap)
Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.